

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ENVIRON ENERGY CORPORATION INDIA PVT LIMITED

1.	NAME OF CORPORATE DEBTOR	Environ Energy Corporation India Pvt Ltd
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	20 th May 1999
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies - Kolkata
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U40106WB1999PTC140439
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	REGISTERED OFFICE 60A, D. H. ROAD, THAKURPUKUR, KOLKATA - 700063
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	18 th May 2021
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	19 th May 2021
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name - Rakesh Kumar Agarwal Address - 20, N.S.Road, Block – A, 1 st Floor, Room No. – 15, Kolkata – 700001 Email - rakesh202@hotmail.com Phone No. - 9830170962 Membership Number -IBBI/PA-001/IP-P00443/2017-18/10786.
9.	LAST DATE FOR SUBMISSION OF CLAIMS	18 th June 2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the Environ Energy Corporation India Pvt Ltd on 19th May 2021.

The stakeholders of Environ Energy Corporation India Pvt Ltd are hereby called upon to submit a proof of their claims, on or before 18th June 2021 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Rakesh Agarwal

(Rakesh Kumar Agarwal)

Liquidator

Membership Number-IBBI/PA-001/IP-P00443/2017-18/10786

Place – Kolkata

Date: 21st May 2021